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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1807/2021 & CM APPL. 5208/2021 -Stay.

AIR FORCE NAVAL HOUSING BOARD

..... Petitioner

Through:

versus

CENTRAL BANK OF INDIA BRANCH AIR FORCE STATION & ORS.

..... Respondent

Through: Mr. Vishwendra Verma, Adv. for R-9

**CORAM:** 

HON'BLE MS. JUSTICE REKHA PALLI

ORDER 14.12.2022

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- 1. Except respondent no. 9, none of the other respondents have filed any counter affidavit.
- 2. In the interest of justice, they are granted further six weeks time to file their respective counter affidavits. Rejoinder(s) thereto, if any, be filed within four weeks, thereafter.
- 3. List on 16.05.2023.
- 4. Interim orders to continue till the next date.

REKHA PALLI, J

**DECEMBER 14, 2022** 

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